

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT
NOTIFICATION

Dated Shillong the 12th May, 2021

No. LJ(B).53/93/Pt/157- In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within East Khasi Hills District with immediate effect and until further orders:-

<u>Sl. No.</u>	<u>NAME & DESIGNATION OF OFFICER(S)</u>	<u>CONTACT</u>
1.	Armanda Oo Pariat, AH & Veterinary Officer, O/o Mawkynrew C&RD Block	9774454655
2.	Edoracia Twinly Chen, AH & Veterinary Officer, Vety. Dispensaries	8837306731
3.	Shri.Vicky Manner, Orchideologist, Divisional Forest Officcr, Silviculture Division, Lower Lachumiere	9863095988
4.	Shri.C.Kharmudai, E.E.PWD(Rds) Shillong Central Division	8575335381
5.	Shri.R.Budnah, Urban Affairs	8575347184
6.	Shri.P.Nongrum, E.E. PHE Hills Division	9774010546
7.	Shri.R.Sutnga, E.E.PWD(Bldgs)	8257920588
8.	Shri.P.Dhar, E.E. PWD(E)	9436103665
9.	Shri.D.Pyngrope, E.E.PWD(Rds), NH Shillong Bye Pass Division	8974064805
10.	Shri.D.D.Umdor, S.E.PHE	9436117124
11.	Shri.K.Khonglah, E.E. PHE Investigation Division Administrative	8118955802



(L.K. Swett)

*Under Secretary to the Government of Meghalaya,
Law (B) Department*

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to letter No. DDMA/EKH/164/2020/Pt.I/20 Dtd. Shillong the 9th May, 2021.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.



***Under Secretary to the Government of Meghalaya,
Law (B) Department.***